

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/55(CHE)/2024
NAME OF THE PETITIONER(S) : Halonix Technologies Pvt Ltd
NAME OF THE RESPONDENTS : Cema Electric Lighting Products India Pvt
Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Ms. Annapoorani for the Petitioner.

Ld. Counsel Ms. Sharanya Vaidhiyanathan for the Respondent.

Reply filed.

Ld. Counsel for the Petitioner seeks and is granted time to file Rejoinder.

List the petition for arguments on **28.06.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)